

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1971/2001

Friday, this the 7th day of June, 2002

HON'BLE SHRI S.A.T. RIZVI, MEMBER (A)

Shri Pitam Singh
S/O Shri Bahal Singh
R/O 502/6 Govind Puri
Kalkaji
New Delhi-19

..Applicant

(By Advocate: None)

Versus

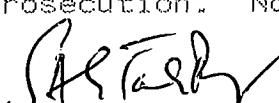
1. Union of India through Secretary
Dept. of Post, Dak Bhawan
Parliament Street
New Delhi-1
2. Director of Postal Services (P)
Old Sectt., Delhi
3. Sr. Supdt. of Post Offices
New Delhi South Dn.
New Delhi
4. I.T.O. (Salary Circle)
Income Tax Deptt. (Govt. Salary Circle)
Mayur Bhawan, New Delhi

..Respondents

(By Advocate: Shri Y.S. Chauhan for Shri M.M. Sudan)

O R D E R (ORAL)

None has appeared on behalf of the applicant even on the second call. After a perusal of the order sheet, I find that none had appeared on his behalf on the previous date (3.5.2002) either. From this, I get an impression that the applicant is not interested in pursuing the present OA. The OA is accordingly dismissed in default and for non-prosecution. No costs.


(S.A.T. RIZVI)
MEMBER (A)

/sunil/